

RAJASTHAN HIGH COURT, JODHPUR

Corrigendum cum Clarification

No. HC/SK/2024-25/642

Dated: 18.02.2025

Ref: NIT No.HC/SK/Procurement/2024-25/80 Dated 04.02.2025

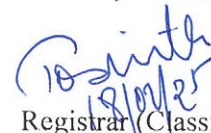
Sub: Corrigendum cum Clarification to the Advertisement of Bids for the supply, installation and maintenance of 610 number of Cooler for use of Subordinate Court of Rajasthan

I am directed to issue a corrigendum cum clarification after Pre-bid meeting for the advertisement of Bids for the supply, installation and maintenance of 610 number of Cooler for use of Subordinate Court of Rajasthan as under :-

S.No	NIT Page No.	NIT Clause	Clause Details	Corrigendum /changes
1	19	Water Tank (S. No. 3)	16 Gauge (Galvanized Iron)	18 Gauge (Galvanized Iron)
2	19	Cooler Body (S. No. 4)	18 Gauge (Galvanized Iron)	20 Gauge (Galvanized Iron)
3	19	Water Tank capacity (S. No. 14)	50 liter	50 liter & above
4		Online Bid (Techno-commercial and Financial) Submission Closing Date and Time	19 /02/2025 at 05.00 PM	24 /02/2025 at 05.00 PM
5	Page No. 4, 6 and 8	Submission of Banker's Cheque/Demand Draft/ Bank Guarantee for Tender Fee, EMD, and Processing Fee*	20/02/2025 at 11.00 AM	25/02/2025 at 11.00 AM
6		Bid (Techno-commercial) opening Date and Time	20/02/2025 at 11.30 AM	25/02/2025 at 11.30 AM

Corrigendum cum clarification is also available on Rajasthan High Court website www.hcraj.nic.in. The rest of contents of NIT will remain same.

By Order,


Registrar (Classification)